

HEARING No.1

OA No.432/10

Advocate(s)-M/s.L.N.Patel,D.Sethi,N.K.Das

Advocate(s)-Mr.S.K.Ojha

ORDER dated 4th April, 2013.

CORAM

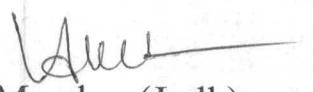
HON'BLE MR. A.K. PATNAIK, MEMBER (JUDL.)

HON'BLE MR. R.C. MISRA, MEMBER (ADMN.)

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A Memo dated 4.4.2013 has been filed today by Mr.J.K.Khanayatray, Learned Additional CGSC purportedly signed by the Advocate representing the Applicant in which it has been mentioned that the applicant does not want to prosecute this OA and, therefore, he may be permitted to withdraw this OA. On the other hand Mr.S.K.Ojha, Learned Counsel appearing for the Respondents submitted that OA No. 605 of 2010 filed by another person seeking similar relief has already been dismissed by this Tribunal on 7.9.2011. In view of the above, this OA stands dismissed as withdrawn.


Member (Admn.)


Member (Judl.)